

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON

RENOVATION OF QUARTERS IN LAXMI BAI NAGAR.

1057

Smt. Viplove Thakur

Will the Minister of COALCOALCOALCOALURBAN DEVELOPMENT be pleased to state :-

- (a) the names of contractors assigned the work of renovation, civil and electric of type III and IV quarters in Laxmi Bai Nagar since 1 January, 2009, work-wise and item-wise;
- (b) the number of quarters whose renovation work have been assigned to each of these contractors and whether renovation of these quarters have been completed in all respect as per prescribed guidelines of the Ministry; and
- (c) if so, the details of expenditure involved therein and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI SAUGATA ROY)

(a) & (b): Details in respect of civil and electrical works are given at Annexure-I & II respectively. As far as the civil works are concerned renovation work has been completed in quarters as shown in Annexure-I except items of covering of shelves in kitchen, wire gauge shutters of windows & grill door. The details of quarters where renovation work have been completed in respect of Electrical items are given in Annexure-II.

(c): Details of expenditure involved is also given in Annexure-I & II as referred to above.